

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No. 06/Chd/Pb/2017
with
CA Nos. 80/2017 and 81/2017
a/w
Caveat/1/2017**

Kotak Mahindra Bank Ltd

...Petitioner

Vs.

M/s Oswal Spinning & Weaving Mills Ltd.&Ors.


... Respondents.

Present: Mr.Manish Jain, with Ms.Divya Sharma, Advocates
For the petitioner
Mr.Vaibhav Sahni, Advocate for respondents.

As per office report, replies to CA Nos. 80/2017 and 81/2017 have been filed by the petitioner, copies whereof have already been supplied to the counsel for the respondents

Adjournment is sought by the respondents that the arguing counsel is in some personal difficulty.

List the matter for arguments now on 29.09.2017.


(Justice R.P.Nagrath)
Member(Judicial)

✓ August 29, 2017
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